

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 15691-JK (LD) of 2024

DATED:- 11 - 09 - 2024

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 11 - 09 - 2024

No:- LAW-OIC/9/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department. .
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
11.09.24

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Annexure to the Government Order No.15691 -JK(LD) of 2024 dated 11.09.2024

S.No.	Name	Case No. & titled
1	Er. Reena Ladwal Technical Officer with Managing Director JKPTCL	WP© No 1826/2024 titled Koshal Singh V/s UT of JK &Ors
2	Er. Reena Ladwal Technical Officer with Managing Director JKPTCL	TA No 64/2024 In SWP No 2577/2017 titled Bharat Singh V/s UT of JK &Ors
3	Er. Mohammad Ayoub Khawaja Executive Engineer TLMD- IV JKPTCL Jammu	TA No7545/ 2020/ titled Arun Kumar V/s UT of JK &Ors
4	Er. Arshad Hussain Rashi Executive Engineer TLMD-III Udhampur JKPTCL Jammu	TA No7296/ 2021/ titled Trith Singh Dogra V/s UT of JK &Ors
5	Mr. Bashir Ahmad Bhat Administrative Officer, KPDCL	T.A No.6021/2020 in SWP No. 54/2019 titled Abdul Latif Kutay & Ors Vs Power Development UT of J&K.
6	Mr. Lenin Kumar Kandu Executive Engineer	T.A No. 3018/2021, M.A No.977/2022 titled Mohammad Yousuf Dar vs UT of J&K & ors.
7	Mr. Bashir Ahmad Bhat Administrative Officer KPDCL	T.A No.5469/2021 in SWP No.2020/2018 titled Fayaz Ahmad Qureshi vs UT of J&K & Ors.
8	Mr. Altaf Hussain, Chief Accounts Officer, KPDCL	WP (C) No.2029/2021, titled M/S Bhat Power Pvt. Ltd. vs Principal Secretary to Govt. & ors
9	Mr. Ajaz Ahmad Ronga Technical Officer KPDCL	WP (C) No.3677/2019, titled M/S Bhat Poultry Farm. vs UT of J&K & ors
10.	Mr. Bashir Ahmad Bhat Administrative Officer KPDCL	OA No. 591/2021 titled Ghulam Mohammad Malik & Ors Vs UT of JK & Ors
11.	Er. Manzoor Ahmad Wani, Executive Engineer	Arbitration application No. 04 of 2024 titled M/s Country Construction V/s JKPTCL and Ors.(Chief Engineer Transmission Kashmir)
12.	Er. Aftab Ahmad , Executive Engineer	LPA UT of J&K V/s Parvez Akhter.(JPDCL)
13.	Jaideep Singh, Administrative Officer.	WP(C) /2024 titled Subash Chander and ors. V/s UT of J&K and Ors.
14.	Er. Ashok Kumar Kesar, Executive Engineer, TLMD-I Jammu	TA No. 781/2021 in SWP No. 1824/2018 titled Som Bahadur V/s UT of J&K and Ors.(MD JKPTCL, Jammu)
15.	Er. Gopal Singh, Executive Engineer	LPA titled UT of J&K V/s Nazia Tabassum titled UT of J&K V/s Asia Begum.
16.	Jaideep Singh, Administrative Officer	WP(C) 483/2024 titled Kuldeep Singh V/s UT of J&K
17.	Er. Abdul Rashid	LPA titled Ut of J&K V/s Sudhir Kumar and ors.

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